## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO. 2749

TO BE ANSWERED ON THE  $15^{TH}$  DECEMBER, 2015/AGRAHAYANA 24, 1937 (SAKA)

## **EXPLOITATION OF DOMESTIC HELPERS**

2749. SHRI B.N. CHANDRAPPA: SHRI NALIN KUMAR KATEEL: SHRI D.K. SURESH:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether incidents of exploitation of domestic helpers are on the rise in the country;
- (b) if so, the details thereof and total number of such cases reported during each of the last three years and the current year, State-wise;
- (c) whether the Government has conducted investigation in the case of exploitation and abusing of two Nepalese women in a Saudi diplomat's residence in Gurgaon;
- (d) if so, the findings of the investigation;
- (e) whether the Government has made adequate provision for rescue of domestic help victims; and
- (f) if so, the details thereof?

## **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

- (a) & (b): As per information provided by the National Crime Records Bureau (NCRB), data on exploitation of domestic helps is not maintained.
- (c) to (f): As per the seventh schedule to the Constitution of India `Police` and `Public Order` are State subjects and, as such, the primary responsibility of prevention, detection, registration, investigation and prosecution of crime, lies with the State Governments/ Union Territory Administrations.

As per the information received from Haryana Government, investigation in this case will proceed in accordance with law and rules.

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